

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1816

ANSWERED ON:07.03.2006

REGISTRATION OF MARRIAGES

Adsul Shri Anandrao Vithoba;Ahir Shri Hansraj Gangaram;Appadurai Shri M.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) Whether the Government has decided to enact a special law making registration of marriage mandatory in view of recent Supreme Court's ruling in this regard;

(b) If so, the details thereof;

(c) Whether discussion has been held with various sections of the people before bringing in the said law; and

(d) If so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a) No, Sir.

(b),(c)&(d) Does not arise.